

PATNA HIGH COURT, PATNA

NOTIFICATION

The 24th September, 2018.

No. 379.....A : The Judicial officers of the cadre of Civil Judge (Senior Division), named in column no. 2 of the table given below are transferred and posted as Sub Judge-cum-A.C.J.M. in the Judgeship to be stationed ordinarily at the station mentioned in column no. 3 of the table.

Further in exercise of the powers conferred under Sub Section (3) of Section (11) of the Code of Criminal Procedure, 1973 (Act 2 of 1974) the High Court are pleased to confer upon the Subordinate Judge named below, the powers of a Judicial Magistrate of the 1st Class for the concerned Districts, provided that they shall work in such a way that their disposal of Civil and Criminal matter must be in the ratio of 30:70.

Sl. No.	Name of the officer, designation and present place of posting (with Judgeship)	(a) Designation at the new station (b) Place where the officer is to be stationed at ordinarily (a) Name of the Judgeship/place in which transferred.
1.	2.	3.
1.	Sri Kumar Madhvendra Sub Judge -cum-A.C.J.M., Sasaram (Rohtas)	a) Sub Judge-cum-ACJM b) Patna City c) Patna
2.	Sri Devesh Kumar Sub Judge -cum-A.C.J.M., Nawada (Nawada)	a) Sub Judge-cum-ACJM b) Jamui c) Jamui
3.	Sri Sunil Dutt Sub Judge-cum-A.C.J.M., Gaya (Gaya)	a) Sub Judge-cum-ACJM b) Bikramganj c) Rohtas

By order of the High Court,
Sd/- B.B.Pathak

Registrar General

Memo No.72074-096.....Dated, Patna the 24th Sept., 2018

Copy forwarded to the Principal Secretary to the Government of Bihar, General Administration Department, Patna / Secretary to the Government of Bihar, Law (Judicial) Department, Patna / Accountant General, Bihar, G.A. 7, Birchand Patel Marg, Patna / Under Secretary, Finance Department (Personal Claim and Pay Fixation Cell-3), Government of Bihar, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar IT-cum-C.P.C., Patna High Court, Patna / I/c Registrar (Establishment), Patna High Court, Patna / J.R.-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / Section Officer, I/c Computer Cell, Patna High Court, Patna / Section Officer, I/c Judicial Officers Service Record Room, Patna High Court, Patna / Section Officer, I/c A.D. (Statistical) Section, Patna High Court, Patna / Section Officer, I/c Vigilance Cell, Patna High Court, Patna / Section Officer, I/c Selection and Appointment Cell, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna / Member Secretary, Bihar State Legal Services Authority, Budh Marg, Patna / Director, Bihar Judicial Academy, Gaighat, Patna / District & Sessions Judge, Rohtas at Sasaram / Patna / Nawada / Jamui / Gaya for information **[and communication to the officers concerned.**

The officers concerned may be directed to make over charge of their respective offices in such a way so as to join their new assignment within 21 days on receipt of the Court's notification.

The posting of aforesaid officers as Sub Judge should be adjusted against the vacant Courts, if any, lying at the station and new Courts of Sub Judge may be created only when there is no such Court vacant from before.

Sri Kumar Madhvendra will not be entitled for T.A. as he has been transferred on consideration of his representation.]

[-] For D.J. concerned only.

By order of the High Court



Registrar General